NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Shreeshyam Metaliks Pvt.L	tdVs-Concast Steel & Power I	Ltd.
Under Section 9 IBC		a se am Sanjay Kumar Adarwidi.	
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
lers. Manji	Shuteria, Adv.	Corporate Debter	My
KANISHK K	HETAN, ADV	PETITIONER	Kamihlo Khutan 17/11/17
S.R. Kesere 1994 H. H. 1800		ecorporation -	17/1/17
Autur Singli Lev. Riti Basu Adv. Subhadeep Basah Lev.		Corporate Destor	Revell or S. h. Singlish 17/11/17.

Ld. Counsel for the operational creditor and the corporate debtor are present.

ORDER

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It appears that petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 has been admitted by our order dated 07/11/2017. But since the petitioner has not given the name of the Insolvency Professional, we have written a letter to Insolvency and Bankruptcy Board of India (IBBI) for recommending a name of Insolvency Professional and received a communication from the IBBI today (17/11/2017) recommending the name of Mr. Sanjay Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00062/2017-18/10140, Draupadi Mansion, 3rd Floor, 11, Brabourne Road, Kolkata 700001, Email: sanjaycal@hotmail.com, Mobile Nos: 98309 446380; 99031 67554 along with Form A (Expression of Interest to Act as an IRP of the CIRP of Shree Shyam Metaliks Pvt. Ltd. -vs- Concast Steel and Power Limited).

In view of the above we hereby appoint Mr. Sanjay Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00062/2017-18/10140, Draupadi Mansion, 3rd Floor, 11, Brabourne Road, Kolkata 700001, E-mail: sanjaycal@hotmail.com, Mobile Nos: 98309 446380; 99031 67554 as Interim Resolution Professional.

Accordingly the order dated 07/11/2017 stands modified to the above extent and this order shall form integral part of the order dated 07/11/2017.



List on **04/12/2017** for submission of progress report.

Urgent photo copy of this order, if applied for, be supplied to the parties subject to compliance with all requisite formalities.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)